NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/218/2017

NAME OF THE PETITIONER

: K. SCHUBERT FIBER WORLD PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T. P. SHZIDAR COMPANY Leents 2. B. Jarothbah Represensing some for Ru, Aum

ORDER

Representative for the Applicant present. Counsel for RoC present. Rs.10,000/- to be paid as fine amount. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk